

9

509/91

RC

Both sides present.

Counsel for respondents submits that a joint counter will be filed in all these cases within 3 weeks. Counsel for applicant may file rejoinder within one week. Call on 31.1.92.

31/1
encl

17.12.91.

RC

None appears.

No counter has been filed despite several opportunities. Accordingly, list before the Bench for further directions on 2.3.92.

Statement by
Respects on 6.2.92

31.1.92.

28/1

SPM & AVH

(9) Mr K Ramakumar
Mr George Hoseph, ACGSC by Mr TA Rajan

Arguments heard. Judgment on 31.3.92.

2.3.92

Paribh JM-II

21.4
92

SPM+AVH

Orders pronounced in open court.

21.4.92

PO issued
all cases

20/5